

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.2850
ANSWERED ON 08.08.2024**

ELECTRIFICATION IN TRIBAL AREAS OF ANDHRA PRADESH

2850 SHRI KESINENI SIVANATH:

**Will the Minister of POWER
be pleased to state:**

- (a) the current status of electrification in the tribal hamlets of Andhra Pradesh, district-wise;**
- (b) the amount of funds allocated and utilized for the electrification of tribal areas in the State of Andhra Pradesh during the last five years, year-wise; and**
- (c) the details of the measures taken/being taken to expedite the electrification process in the tribal regions of Andhra Pradesh?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a): Government of India, through its various schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS) and Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA), helped Distribution Utilities to achieve the objective of providing uninterrupted supply of power to all households.

Under SAUBHAGYA, all willing households in rural areas and all willing poor households in urban areas in the country were electrified.

A total of 2.86 Cr households were electrified during the SAUBHAGYA period.

Further, Government of India launched Revamped Distribution Sector Scheme (RDSS) with the objective of improving the quality and reliability of supply of power to consumers through a financially sustainable and operationally efficient Distribution Sector. The Scheme has an outlay of Rs. 3,03,758 crore and a Gross Budgetary Support of Rs. 97,631 crore from Government of India over a period of five years from FY 2021-22 to FY 2025-26. Projects worth Rs 2.62 lakh Crore have been sanctioned for infrastructure and smart metering works under the scheme. This includes electrification of left out households under SAUBHAGYA and all identified Particularly Vulnerable Tribal Groups (PVTG) households under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) as per the scheme guidelines. In addition, electrification of households on off-grid mode is being sanctioned under the New Solar Power Scheme of Ministry of New & Renewable Energy.

As on date, based on proposals submitted by State/ DISCOMs of Andhra Pradesh, electrification works for 41,285 households have been sanctioned.

(i) The details for grid electrification works under RDSS/ PM JANMAN are as placed below:

Sl. No.	Name of District	Un-electrified Households	Households Electrified as on 31.07.2024
1.	Srikakulam	833	833
2.	Manyam	3,895	3,729
3.	Vizianagaram	3,934	3,522
4.	Alluri Sitharama Raju	28,453	24,056
5.	Eluru	1,443	1,443
6.	East Godavari	4	4
7.	Prakasam	982	229
8.	Palnadu	772	322
9.	Kurnool	213	76
	TOTAL	40,529	34,214

(ii) The details of off grid electrification works under PM JANMAN are as placed below:

Sl. No.	Name of District	Un-electrified Households	Households Electrified as on 31.07.2024
1.	Alluri Sitharama Raju	559	0
2.	Eluru	197	0
	TOTAL	756	0

(b) : Details of funds sanctioned and released for the State of Andhra Pradesh for electrification of households is as placed below:

2019-23			2023-24		
Projects sanctioned (Rs. Cr.)	Gol grant sanctioned (Rs. Cr.)	GOI Fund disbursed (Rs. Cr.)	Projects sanctioned (Rs. Cr.)	Gol grant sanctioned (Rs. Cr.)	GOI Fund disbursed (Rs. Cr.)
0	0	0	141.73	86.55	23.76

(c) : The monitoring and review of works, sanctioned under RDSS, is being done by the Ministry on a regular basis. A weekly meeting is conducted by Ministry of Power along with nodal agency (PFC), to monitor the progress.

Further, following institutional mechanism have been put in place under the guidelines of RDSS to review and monitor the implementation of the works:

- i. State level Distribution Reforms Committee headed by Chief Secretary of the State concerned, and
- ii. An inter-Ministerial committee headed by Secretary (Power).
